

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2017**

**Dated: 28<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Ltd. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission .... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

Mr. Varun Shankaer  
Mr. Abhishek Upadhyay  
Ms. Sakshi Mehrotra  
Mr. Anurag Bansal for R-6

Mr. R.B. Sharma for R-7

Mr. Mohit Mudgal for R-8

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **08.10.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**